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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.148^a/2001

Monday, this the 12th day of November, 2001

Hon'ble Shri S.A.T. Rizvi, Member (Admn)

Kashmiri Singh, S/O Shri Kapoor Singh
(working as Clerk)
(Applicant working in the office of
Dy. Chief Engineer (C), Northern Railway
Jammu Tawi)

..Applicant

(By Advocate: Shri M.K.Gaur for Shri U.Srivastava)

Versus

Union of India through

1. General Manager
Northern Railway, Baroda House
New Delhi
2. The Chief Administrative Officer (C)
Northern Railway, Kashmiri Gate,
Delhi
3. The Dy. Chief Engineer (C)
Northern Railway
Jammu Tawi
4. Shri V.K. Koul
Chief Personnel Officer (C)
Northern Railway, Kashmiri Gate
Delhi

..Respondents

(By Advocate: Shri V.S.R.Krishna)

O R D E R (ORAL)

On application made, the applicant is allowed to withdraw the present OA. The OA is accordingly dismissed as withdrawn.

Learned counsel for the respondents undertakes to pay Rs. 1000/- earlier imposed as costs within four weeks from today.



(S.A.T. Rizvi)
Member (A)

/sunil/